

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 12**  
**(IB)-190(PB)/2017**

**IN THE MATTER OF:**

Union Bank of India

.... Applicant/petitioner

Vs.

Era Infra Engineering Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, CIRP**

**Order delivered on 29.11.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**

**Hon'ble President**

**Sh. S. K. MOHAPATRA,**

**Hon'ble Member (Technical)**

**PRESENTS:**

For the applicant:

Ms. Anjali Sharma, Mr. Deepak Bastha, Advss.

**ORDER**

**CA-1224 (PB)/2018**

Notice of the application to IRP Mr. Rajiv Chakraborty for 05.12.2018.

Process dasti.

List on 05.12.2018.

Sd/-

**(M.M.KUMAR)**  
**PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

29.11.2018  
Aarti